

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
OFFICE OF THE ZONAL JT.DIRECTOR GENERAL OF FOREIGN TRADE
(CLA), 'A' WING, I.P. BHAWAN, I.P. ESTATE, NEW DELHI-110002.**

File No.: Misc/Trade Notice/AM10 Dated: 15/3/10

Trade Notice No.10/AM10

Subject: Submission of application in terms of Para 3.13.4
of Policy.

Trade had filed their applications with CLA, Delhi from 15.01.2010 to 15.02.2010 to avail Duty Credit Scrips under Para 3.13.4 of Foreign Trade Policy, in respect of exports made during the period April to September 2009 i.e., half yearly. Trade is hereby informed that deficiencies in respect of such applications should be met by 15th April 2010, failing which applications are liable to be rejected.

(SANJAY RASTOGI)
ZONAL JT. DIRECTOR GENERAL OF FOREIGN TRADE